

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD



OA/021/00705/2019

HYDERABAD, this the 15<sup>th</sup> day of July, 2020.

THE HON'BLE MR.ASHISH KALIA : JUDICIAL MEMBER  
THE HON'BLE MR.B.V.SUDHAKAR : ADMINISTRATIVE MEMBER

Smt.K.Hima Bindu D/o K.C.Augustine  
W/o L.Vidya Sagar, Aged about 54 years,  
Occ : PGT (Economics),  
O/o Kendria Vidyalaya, NTPC, Ramagundam,  
Karimnagar District, Telangana State.

(By Advocate : Mr.J.Sudheer) ...Applicant

Vs.

1. Kendriya Vidyalaya Sangathan,  
Reptd., by its Commissioner,  
18, Institutional Area Shaheed Jeet Singh Marg,  
New Delhi – 110 001.
  
2. Kendriya Vidyalaya Sangathan,  
Reptd., by its Deputy Commissioner,  
Regional Office, Hyderabad,  
Picket, Secunderabad 500 009.
  
3. Sri K. K. Reddy S/o not known,  
Aged about years,  
Occ : PGT (Economics), AFS Begumpet  
Kendriya Vidyalaya, Balanagar Main Road,  
New Bownpally, Secunderabad – 500 011.  
(By Advocate : Mr.B.N.Sharma, SC for KVS) ....Respondents

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**Through Video Conferencing**  
(Oral Order per Hon'ble Mr.B.V.Sudhakar Administrative Member)



The applicant has addressed letter dated 06.07.2020, which is forwarded through mail on 11.07.2020 stating that she would like to withdraw the O.A.

2. In view this position, the O.A is dismissed as withdrawn. In the circumstances of the case, there shall be no order as to costs.

(B.V.SUDHAKAR)  
ADMINISTRATIVE MEMBER

(ASHISH KALIA)  
JUDICIAL MEMBER

vi.